

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:7074
ANSWERED ON:18.05.2012
STATE LEVEL TAXES
Rajaram Shri Wakchaure Bhausahab

Will the Minister of FINANCE be pleased to state:

- (a.) whether the Union Government has information about the details of taxes like VAT, sales tax charged from consumers by the retailers and if so, the details thereof, State-wise for each of the last three years and current year;
- (b.) whether the Government/Empowered Committee of State Finance Ministers proposes to conduct a comprehensive study on the effect of such taxation on living standards of people for re-assessment of current taxation system; and
- (c) if so, the details thereof ?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

- (a) to(c) By virtue of entry 54 of List II of the Seventh Schedule of the constitution of India, taxes on the sale or purchase of goods other than newspaper is a State subject. States levy and collect VAT/Sales Tax at their level. Such information is not maintained centrally.